

राजस्थान सरकार
विधि (ग्रुप-2) विभाग

क्रमांक :- प.8(1)विधि-2/विरसं-2/2011/

दिनांक :- 17.11.2017

आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक Estt. B 2(V)/WA/1/2017/11436 दिनांक 15.11.2017 के अनुसरण में राज्य सरकार द्वारा माननीय न्यायालय की अभिशंभानुसार सारणी के कालम संख्या 2 में अंकित निम्नलिखित न्यायिक अधिकारियों को अपने पद के अतिरिक्त अग्रिम आदेशों तक उनके नाम के सम्मुख कालम संख्या 3 में अंकित स्थानों पर अतिरिक्त कार्य करने हेतु पदस्थापित/नियुक्त किया जाता है :-

S.N.	NAME OF OFFICER WITH PRESENT POST SARVA SHRI/SMT/MS	ADDITIONAL APPOINTMENT GIVEN FOR THE VACANT COURT/ POSTS
1	2	3
1.	SHIV CHARAN MEENA SR.CJ-CUM-CJM, BANSWARA	FULL TIME SECRETARY, DLSA, BANSWARA
2.	LOKESH KUMAR SHARMA SR.CJ-CUM-CJM, BARAN	FULL TIME SECRETARY, DLSA, BARAN
3.	PAWAN KUMAR AGRAWAL SR.CJ-CUM-CJM, BIKANER	FULL TIME SECRETARY, DLSA, BIKANER
4.	VISHAL BHARGAVA SR.CJ-CUM-CJM, CHITTORGARH	FULL TIME SECRETARY, DLSA, CHITTORGARH
5.	RAJESH KUMAR DARIA SR.CJ-CUM-CJM, CHURU	FULL TIME SECRETARY, DLSA, CHURU
6.	PAWAN KUMAR VERMA SR.CJ-CUM-CJM, HANUMANGARH	FULL TIME SECRETARY, DLSA, HANUMANGARH
7.	NIHAL CHAND DY.SECRETARY-I, RAJASTHAN STATE LEGEL SERVICE AUTHORITY, JAIPUR	DEPUTY SECRETARY,(ACTION PLAN& ADR), RLSA, JAIPUR
8.	ASHISH DADHICH SR.CJ-CUM-CMM, JODHPUR METROPOLITAN, JODHPUR	FULLTIME SECRETARY, DLSA, JODHPUR METROPOLITAN
9.	DHEERAJ SHARMA DY. SECRETARY, RAJASTHAN STATE LEGAL SERVICE AUTHORITY, JODHPUR (RHC, JODHPUR)	FULL TIME SECRETARY, RAJSTHAN HIGH COURT LEGAL SERVICE COMMITTEE, JODHPUR

10.	DEV KUMAR KHATRI SR.CJ-CUM-CJM, JODHPUR DISTRICT, JODHPUR	FULL TIME SECRETARY, DLSA, JODHPUR DISTRICT
11.	PANKAJ BANSAL SR.CJ-CUM-CJM, TONK	FULL TIME SECRETARY, DLSA, TONK
12.	DINESH KUMAR NAGORI SR.CJ-CUM-CJM, UDAIPUR	FULL TIME SECRETARY, DLSA, UDAIPUR

राज्यपाल की आज्ञा से,

00:04
17/11/17
(मनोज कुमार ब्यास)

प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक Estt. B 2 (V)/WA/1/2017/11436 दिनांक 15.11.2017 के क्रम में।
2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. सम्बन्धित जिला एवं सेशन न्यायाधीश।
4. संयुक्त शासन सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
5. निजी सचिव, माननीय विधि राज्य मंत्री महोदय, राजस्थान सरकार।
6. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
7. निजी सचिव, मुख्य सचिव, राजस्थान सरकार।
8. निजी सचिव, प्रमुख शासन सचिव, विधि।
9. सम्बन्धित न्यायिक अधिकारी जरिये कार्यालय रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
10. रक्षित पत्रावली।

17/11/17
(चंपल मिश्रा)

विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2017/11552

Date : 17.11.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.**Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Officers/Courts/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 7.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 8.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

REGISTRAR GENERAL